PART III

Stores Purchase

Stationery Department

TENDER NOTICES

No. 228/C3/2020/Sty. 22nd June 2020.

E-Tenders are invited online from manufacturers/suppliers through the site http://www.etenders.kerala.gov.in for the supply of the following items.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Tender No.</th>
<th>Item Specification</th>
<th>Unit</th>
<th>Quantity</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>1/2020-21</td>
<td>Ordinary pencil (Lead)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>2</td>
<td>&quot;</td>
<td>Sketch pen (Black) 10 numbers in a packet</td>
<td>Pkt.</td>
<td>3800</td>
</tr>
<tr>
<td>3</td>
<td>&quot;</td>
<td>Ball point pen (Blue)</td>
<td>No.</td>
<td>152000</td>
</tr>
<tr>
<td>4</td>
<td>&quot;</td>
<td>Ball point pen (Red)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>5</td>
<td>&quot;</td>
<td>Paper pin 26 mm (25 Nos./Sheet)</td>
<td>Sheet</td>
<td>38000</td>
</tr>
</tbody>
</table>

Gaz. No. 27/2020/DTP (Stores Purchase).
Cost of tender form—For Sl. Nos. 1 to 10 ₹ 3,780.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.

- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.

- Tenders/bids must be quoted in English language only.

- Supply should be completed within 20 days from the date of the receipt of the Supply order.

- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.

- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.

- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.

- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.

- Rate should be quoted for free delivery including unloading charges at Stationery Main Store, Thiruvananthapuram.
• All rules and regulations of the Tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.

• Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.

• The successful tenderer will have to execute and agreement deed in the prescribed form for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.

• The undersigned has every right to amend/cancel full or part of this tender notice.

• All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.

• Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.

(2)


E-Tenders are invited online from manufactures/suppliers through the site http://www.etenders.kerala.gov.in for the supply of the following items:

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<tr>
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<tbody>
<tr>
<td>1</td>
<td>2/2020-21</td>
<td>Material for portable voting compartment 3 ply -3 fold Municipality (60&quot; length × 23&quot; height) Breadth—20&quot; × length—20&quot; × breadth -20&quot;, Bottom fold -3&quot;)</td>
<td>No.</td>
<td>5700</td>
</tr>
<tr>
<td>2</td>
<td></td>
<td>Material for portable voting compartment 3 ply -3 fold Panchayat 1. The single sheet board shall have a length of 84&quot; and height of 23&quot; including a 3&quot; allowance for bottom fold. The card board shall be foldable at a length of 20&quot; from both ends so as to form a box like structure. (84&quot; length and 23&quot; height- Breadth 20&quot; × length— 44&quot;× breadth 20&quot;) 2. The inner separator compartment shall be made of a single sheet of length 38&quot; and height 12&quot;. It should be foldable at a length of 10&quot; from both ends (Breadth—10&quot; × length 18&quot; × breadth—10&quot;) Bottom fold 3&quot;</td>
<td>No.</td>
<td>32300</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1, 2 ₹ 3,920.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p.m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p.m.

• All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.

• The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in sample also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each Tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.
- All rules and regulations of the Tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this Tender Notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.
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<tr>
<td>1</td>
<td>3/2020-21</td>
<td>Writing paper 75 gsm (A4 size) ream of 500 sheet</td>
<td>Ream</td>
<td>304</td>
</tr>
<tr>
<td>2</td>
<td>„</td>
<td>Stamp pad medium - Purple (110 × 70 mm)</td>
<td>No.</td>
<td>38,000</td>
</tr>
<tr>
<td>3</td>
<td>„</td>
<td>Pencil Carbon Paper Blue A4 (Packet of 100 sheet)</td>
<td>Packet</td>
<td>760</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1, 2, 3 ₹ 2,240.

Date and Time of Tender/bid submission  (Online)—7-7-2020 upto 2 p.m.

Date and Time of Tender/bid Opening (Online)—9-7-2020 upto 3 p.m.

- All Tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.
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</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>4/2020-21</td>
<td>White twine 20 gms (small ball)</td>
<td>Ball</td>
<td>48000</td>
</tr>
<tr>
<td>2</td>
<td>&quot;</td>
<td>Sealing wax (15 cm, 25 gm) packet of 20 sticks</td>
<td>Pkt.</td>
<td>4500</td>
</tr>
<tr>
<td>3</td>
<td>&quot;</td>
<td>Gum paste (25 ml small Bottle)</td>
<td>Bottle</td>
<td>38000</td>
</tr>
<tr>
<td>4</td>
<td>&quot;</td>
<td>Tag 8&quot; long (10 Nos./bundle)</td>
<td>Bundle</td>
<td>38000</td>
</tr>
<tr>
<td>5</td>
<td>&quot;</td>
<td>Packing/Gum Tape for fixing voting compartment (2.5&quot; width, 4m length)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>6</td>
<td>&quot;</td>
<td>Craft cutter/Knife-sliding (14 cm length × 1cm breadth)</td>
<td>No.</td>
<td>10000</td>
</tr>
<tr>
<td>7</td>
<td>&quot;</td>
<td>Steel Scale (30 cm length × 1.2 cm breadth)</td>
<td>No.</td>
<td>38000</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1 to 7 ₹ 7,420.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

* All Tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.

* The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.

* Tenders/bids must be quoted in English language only.

* Supply should be completed within 20 days from the date of the receipt of the Supply order.
• The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.

• Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.

• Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.

• Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.

• Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.

• All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.

• Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.

• The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.

• The undersigned has every right to amend/cancel full or part of this tender notice.

• All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.

• Any clarification regarding the tenders can avail from C/o the Controller of Stationery, Thiruvananthapuram during office hours.
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</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>5/2020-21</td>
<td>Cup for setting the indelible Ink (4.5 cm × 4 cm × 2.5 cm)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>2</td>
<td></td>
<td>Candle (6” length 1.5 cm diameter) Packet of 20 Nos.</td>
<td>Pkt.</td>
<td>4300</td>
</tr>
<tr>
<td>3</td>
<td></td>
<td>Baniyan Waste (50 gm packet)</td>
<td>Pkt.</td>
<td>38000</td>
</tr>
<tr>
<td>4</td>
<td></td>
<td>Card Board Pieces 79 dg (22 cm × 18 cm)</td>
<td>No.</td>
<td>48000</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1 to 4  ₹ 5,320.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p.m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p.m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months form tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
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• Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.

• All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.

• Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.

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• The undersigned has every right to amend/cancel full or part of this tender notice.

• All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.

• Any clarification regarding the tenders can avail from Office of the Controller of Stationery, Thiruvananthapuram during office hours.

(6)

No. 228/C3/2020/Sty.

19th June 2020.

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<td>1</td>
<td>6/2020-21</td>
<td>Self adhesive labels for voting compartments- (Grama Panchayat-white colour/Block Panchayat—pink colour/District Panchayat-sky blue colour) 8.5” length × 3” breadth</td>
<td>No.</td>
<td>96900</td>
</tr>
<tr>
<td>2</td>
<td>„</td>
<td>Dummy Ballot for Three Tier Panchayat (31 cm × 45.5 cm - multi colour-white, pink &amp; blue)</td>
<td>No.</td>
<td>32300</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1, 2 ₹ 2,800.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m..

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

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<tbody>
<tr>
<td>1</td>
<td>7/2020-21</td>
<td>Cloth bag with wooden handle to contain polling materials with SEC emblem (20”×18”×4”)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>2</td>
<td>,,</td>
<td>Waste Paper Basket (12”×12”×9.5”) brown paper material</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>3</td>
<td>,,</td>
<td>Small plastic box for keeping DMM (4.5 cm. length, 4 cm. width, 2.5 cm. height)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>4</td>
<td>,,</td>
<td>Cloth lined Cover for containing DMM Box (8.5” length × 4” breadth) with printed details. (Details attached separately)</td>
<td>No.</td>
<td>38000</td>
</tr>
<tr>
<td>5</td>
<td>,,</td>
<td>Canvas Bag/Cloth bag with string for keeping DMM (26” × 27”)</td>
<td>No.</td>
<td>1400</td>
</tr>
</tbody>
</table>

Cost of tender form—For Sl. Nos. 1 to 5 ₹ 10,220.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p.m.

Date and time of tender/bid Opening (Online)—9-7-2020 upto 3 p.m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Sample of item Nos. 1, 3, 4 and 5 are available at Office of the Controller of Stationery, Thiruvananthapuram-695 011. Tenderers bidders can check it during office hours.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
• Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.

• Rate should be quoted for free delivery including unloading charges at Stationery Main Store, Thiruvananthapuram.

• All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.

• Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.

• The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.

• The undersigned has every right to amend/cancel full or part of this Tender Notice.

• All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.

• Any clarification regarding the tenders can avail from Office of the Controller of Stationery, Thiruvananthapuram during office hours.

Office of the Stationery Controller, Thiruvananthapuram. (Sd.)
Controller of Stationery.